

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3785
ANSWERED ON:05.08.2014
FLEXIBILITY IN ETHANOL BLENDING PROGRAMME
Kodikunnil Shri Suresh

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Indian Sugar Mills Association (ISMA) has submitted any proposal seeking a flexible policy/program under the ethanol blending programme; and

(b) if so, the details thereof and the response of the Government thereto?

Answer

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

(a)&(b): Indian Sugar Mills Association (ISMA) has represented to the Government inter alia requesting for steps to move to a flexible ethanol blending programme with petrol ranging from 5% to 25% depending upon excess sugarcane available at a fixed premium pricing commensurate with the cost of production. As per the existing policy of the Government Oil Marketing Companies (OMCs) shall sell Ethanol-Blended-Petrol (EBP) with percentage of ethanol up to 10% to achieve 5% ethanol blending across the country as a whole.